


**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated- Guwahati the 20<sup>th</sup> July, 2022

**NO. HC.VII-122/2018(Pt.)/5005/A ####** On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to nominate the following Technical Staff and NIC Coordinators of the Hon'ble Gauhati High Court (Principal Seat and Outlying Benches) for the 2 (two) day **"Hardware and Software Maintenance Training Programme (ECT\_10\_2022)"** scheduled to be held on **29-07-2022 and 30-07-2022**, at the Judicial Academy, Assam.

SL. NO.	NAME OF THE PARTICIPANTS	DESIGNATION
<b>ASSAM</b>		
1.	Shri Prakash Sharma	Project Manager
2.	Shri Mukul Bhattacharjya	Systems Analyst
3.	Shri Bikash Kr. Sarma	Programmer
4.	Shri Sumitav Saikia	Senior Technical Director & e-Courts NIC Coordinator
5.	Smti. Madhusmita Roy	Technical Assistant
6.	Shri Debasish Sarmah	Technical Assistant
<b>NAGALAND</b>		
7.	Shri Amento Asumi	Programmer
8.	Shri I. Lanusungkum Aier	NIC Coordinator
<b>MIZORAM</b>		
9.	Shri Lalhmunsiamia	Systems Analyst
10.	Smti. C. Lalmuanawmi	NIC Coordinator
<b>ARUNACHAL PRADESH</b>		
11.	Er. Kime Bobby	Systems Analyst
12.	Er. D.K. Singpho	Programmer
13.	Shri Gyati Doley	NIC Coordinator

  
20.07.22

The nominated participants are accordingly, directed to report at the Judicial Academy, Assam, Amingaon at **9:30 A.M.** positively on **29-07-2022 and 30-07-2022.**

The Resource Persons for the said training programme are 1) **Shri Sanjoy Das**, Technical Officer, Grade-I, IIT, Guwahati 2) **Shri Jishu Krisna Ghosh**, Technical Officer, Grade-I, IIT, Guwahati and 3) **Shri Mridul Pachani**, Senior Technical Officer, NIELIT, Guwahati.

By Order,  
Sd/- R. A. Tapadar  
**REGISTRAR (JUDICIAL)**

**Memo HC.VII-122/2018(Pt.)/ 5006-5020/A,**

**Dated: 20-07-2022**

Copy forward for information and necessary action to:


1. Smti. R. Arulmozhiselvi, Member (Human Resource), e-Committee, Supreme Court of India, New Delhi.
2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

***[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules].***

4. The Principal Accountant General (A&E), Nagaland, Kohima/ Mizoram, Aizawl/ Arunachal Pradesh, Itanagar, for information and necessary action.

***[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules].***

5. The Registrar (Admin./Vigilance/ Esstt.), Gauhati High Court, Guwahati.
6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

  
20.07.22

7. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun.

***(He/ She is requested to inform the nominated participants of their respective States about this Notification).***

8. The Joint Registrar (Judl./PM&P), Gauhati High Court, Guwahati.  
9. The Joint Registrar (Finance), Gauhati High Court, Guwahati.  
10. The nominated participants.

*The nominated participants from Nagaland, Mizoram and Arunachal Pradesh are to intimate their travel plans in the format given below, to the Judicial Academy, Assam, by e-mail at [ja@assam.gov.in](mailto:ja@assam.gov.in) on or before **22-07-2022** to enable the Academy to arrange for accommodation.*

Name and Designation	Date and time of Arrival	Accommodation Required (Yes/No)	Mobile Number (WhatsApp)

11. The Project Manager, Gauhati High Court, Guwahati.

***(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati).***

12. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy. He is further requested to make arrangements for necessary IT support as required.**
13. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
14. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

R. A. Tapadar  
20.07.22

**REGISTRAR (JUDICIAL)**